

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.170/GT/2017**

Subject : Petition for approval of generation tariff for shared hydro projects of Rajasthan & Madhya Pradesh installed in Rajasthan namely Jawahar Sagar hydel Power Station for the financial year 2012-13 & 2013-14

Petitioner : Rajasthan Vidyut Prasaran Nigam Limited

Respondent : Madhya Pradesh Power Management Co. Ltd.

**Petition No. 171/GT/2017**

Subject : Petition for approval of generation tariff for shared hydro projects of Rajasthan & Madhya Pradesh installed in Rajasthan namely Rana Pratap Sagar hydel Power Station for the financial year 2012-13 & 2013-14

Petitioner : Rajasthan Vidyut Prasaran Nigam Limited

Respondents : Madhya Pradesh Power Management Co. Ltd.

Date of hearing : **22.5.2018**

Coram : Shri P.K.Pujari, Chairperson  
Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M.K. Iyer, Member

Parties present : Shri M.G.Ramachandran, Advocate, RRVPNL  
Ms. Poorva Saigal, Advocate, RRVPNL  
Ms. Anushree Bardhan, Advocate, RRVPNL  
Shri Pradeep Misra, Advocate, RVPNL  
Shri Aditya Singh, Advocate, MPPMCL  
Ms. Swapna Seshadri, Advocate, Rajasthan Discoms  
Shri. Shashi K.Jain, Rajasthan Discoms

**Record of Proceedings**

These petitions were taken up for hearing today.

2. At the outset the learned counsel for the respondents, Rajasthan Discoms prayed for 6 weeks time to file reply in the matter. The Commission accepted the prayer and adjourned the hearing of the petition. The Commission however



directed that the parties shall complete the pleadings on or before **20.7.2018**. No extension of time shall be granted for any reason whatsoever.

3. Matter shall be listed for hearing on **7.8.2018**.

**By order of the Commission**

**Sd/-  
(T. Rout)  
Chief (Law)**

